of cost of production so as to enable Government to fix a fair price for paper, if need be

Sale of Indian Stamps Abroad

*105. SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI SAWAISINGH SISODIA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the amount of foreign exchange earned during the last three years, yearwise, through sale of Indian stamps abroad; and
- (b) what steps Government have taken to boost the sale of Indian stamps abroad?

THE MINISTER OF COMMUNICA TIONS (SHRI K. BRAHMANAND

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REDDY): (a) and (b) A statement is placed on the Table of Rajya Sabha.

Statement

1971 ... Rs. 9,725 1972 Rs. 33;224

As regards foreign exchange earned during 1973, statistics are being compiled and the required information will be supplied to the Rajya Sabha shortly:

- (i) An agent was appointed in October. 1973 in the USA for sale of our stamps in North America.
- (ii) Apart from the agent in North America, agents for sale of our stamps have been appointed in April, 1974 in Japan and Australia. Agents are also likely to be appointed in West Germany, in (he U.K. and other European countries during this year.
- (iii) The Posts and Telegraphs Department are participating in international philatelic exhibitions. During the year 1974, the Department will participate in three international exhibitions to tie held in Switzerland. Bulgaria and Sweden.
- (iv) Foreign philatelic, journals are regularly supplied with technical data and photoprints of new stamps issued from time to time for publicity.

- (v) Indian Missions are supplied with publicity folders for giving wide publicity to Indian stamps.
- (vi) Advertisements have been given in leading foreign philatelic journals regarding new issues of stamps since November. 1973

Boundary Dispute Between Uttar Pradesh and Haryana

•100. SHRI KRISHAN KANT:

SHRI A. G. KULKARNI:

DR. Z. A. AHMAD:

SHRI GURMUKH

SINGH

MUSAFIR:

SHRI V. B. RAJU:

SHRI CHANDRA SHEKHAR:

SHRI J. S. TILAK:

Will the Minister of HOME AFFAIRS

be pleased to state:

- fa) whether there is a boundary dispute between Uttar Pradesh and Haryana:
- (b) if so, what are the details thereof;
- (c) what steps Government have taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI UMASHANKAR DIKSHIT): (a) and (b) A part of the boundary between Haryana and Uttar Pradesh has been defined as the deep-stream of the river Yamuna and since this deep-stream boundary keeps on fluctuating, certain administrative difficulties have given rise to some disputes.

(c) In October 1971 a meeting of representatives of belli the State Governments was held iii Home Ministry at which both the State Governmen (s agreed that the fluctuating boundary should be replaced by a fixed boundary. For this purpose a Joint Inspection Team consisting of representatives of two State Governments and the Survey of India was constituted to recommend the alignment of fixed boundary to replace the fluctuating boundary but the learn has not been able to make progress. During the last few days com-